

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/603/(IB)/2017  
NAME OF THE PETITIONER(S) : ASSEL RECONSTRUCTION COMPANY (I) LTD  
NAME OF THE RESPONDENT(S) : ANANDRAM DEVELOPERS PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

Purlo Meera

Per Corporate Debtor

Purlo

E. OMPRAKASH.

for financial creditor

V. M. KARTHIK

A/B V. M. KARTHIK.

**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to make proposal to the Financial Creditor. At request, time is enlarged. Put up on 15.11.2017 at 10.30 A.M.

—Sd—  
MEMBER (TECHNICAL)  
ghk

—Sd—  
MEMBER (JUDICIAL)